CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 09.02.2015

CP No. 291/00004/2014 (OA No. 68/2013)

None present for the petitioner.

Mr. Mukesh Agarwal, counsel for respondent nos. 1 & 2.

Mr. V.D. Sharma, counsel for respondent no. 3.

Heard learned counsel for the respondents.

Learned counsel for the respondents submitted that the order passed by this Bench of the Tribunal in OA No. 68/2013 dated 04.03.2013 has been stayed by the Hon'ble Rajasthan High Court, Jaipur Bench passed in D.B. Civil Writ Petition No. 12343/2013 vide order dated 28.11.2014.

In view of the submissions of the learned counsel for the respondents and in view of the fact that the order of this Tribunal dated 04.03.2013 has been stayed by the Hon'ble Rajasthan High Court, Jaipur Bench, the present Contempt Petition does not survive at this stage. Therefore, the present Contempt Petition is dismissed. Notices issued earlier to the respondents are discharged.

However, it is made clear that in case the petitioner succeeds before the Hon'ble Rajasthan High Court, Jaipur Bench, he is at liberty to revive this Contempt Petition.

(MRS. CHAMELI MAJUMDAR)
JUDICIAL MEMBER

(ANIL KUMAR) ADMINISTRATIVE MEMBER

Anil Jamas

<u>Kumawat</u>